

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE  
UDHAMPUR

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**ORDER**

No: 68

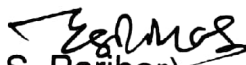
Dated:- 04-07-2018

Subject;--Constitution of Gender Sensitization Local Complaints Committee under Gender Sensitization and sexual Harassment of Women at the High Court and Subordinate Courts of Jammu and Kashmir ( Prevention Prohibition and Redressal) regulations 2016, for District Udhampur. and term of Members

In Compliance to the Hon'ble High Court of Jammu and Kashmir Notification No 320 dated: 09-05-2017, and in exercise of the powers vested in me under rule 5 sub rule 2 of the Gender Sensitization and sexual Harassment of Women at the High Court and Subordinate Courts of Jammu and Kashmir ( Prevention Prohibition and Redressal) regulations 2016, a committee [herein after to be known as "GSLCC"] for District Udhampur is here by constituted which shall consist of the following members namely:-

S.No	Name and Adress	Designation in GSLCC
1	Ms. Sandeep Kour Special Mobile Magistrate ( 13 FC) Udhampur.	Presiding Officer
2	Sh. Amit Sharma Advocate District Bar Udhampur	Member
3	Syed Shenaz Fatima Advocate District Bar Udhampur	Member
4	Ms. Rama Gupta W/ O Rakesh Gupta R/O Phase II Housing Coloney Udhampur (Social Activist)	Member
5	Ms. Anshu Sharma Jr. Assistant Pr. District and Sessions Court Udhampur	Member Secretary
6	Ms. Shallu Khajuria Advocate District Bar Udhampur.	Member
7	Sh. Ranjit Parihar Sr. Assistant Pr. District and Sessions Court Udhampur	Member

The term of the members of the GSLCC shall be Two years in terms of the rule 8 Of the aforesaid regulations. The committee shall perform its functions and duties as per the procedure prescribed in the aforesaid regulations.

  
(K. S. Parihar)  
Pr. District and Sessions Judge  
Udhampur

No: PDSJ/U/2018/1090-1100. Dated: 04-07-18

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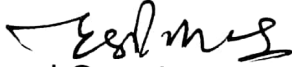
1. Registrar General, Hon'ble High Court of J&K at Srinagar for information
2. Ms. Sandeep Kour Special Mobile Magistrate ( 13 FC) Udhampur.
3. Sh. Amit Sharma Advocate District Bar Udhampur
4. Syed Shenaz Fatima Advocate District Bar Udhampur
5. Ms. Rama Gupta W/ O Rakesh Gupta R/O Phase II Housing Colony Udhampur (Social Activist).
6. Ms. Anshu Sharma Jr. Assistant Pr. District and Sessions Court Udhampur
7. Ms. Shallu Khajuria Advocate District Bar Udhampur.
8. Sh. Ranjit Parihar Sr. Assistant Pr. District and Sessions Court Udhampur

for information and compliance. The copy of Notification No320 dated 09-05-2017 is enclosed

9. Notice Board

10. Office Record File

11. In charge e-court for uploading on official site.

  
Pr. District and Sessions Judge  
Udhampur 